| | | | | | | | Annexure-4 | | | | | | | |
|---------|----------------------------|---------------------------|-----------------|--|---------------|----------------|----------------|--------------|-------------|------------------------------------|----------------------------|-----------------|-----------------------------|------------------------------------|
| Name o | of the corporate debtor: P | ushpa Builder | rs Limited | Date of commencement of CIRP:20.09.2022 | | | | | | List of creditors as on:23.01.2024 | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | Unsecured fina | ncial credito | ors (other tha | n financial cr | editors belo | onging to a | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual | Amount of claim | Amount of | Remarks, if any |
| | | Date of Amount claimed | | Amount of claim Nature of Amount Amount Whether % of | | | | | | | | not admitted | claim under verification | 1 |
| | | | [Amount in Rs.] | admitted | claim | covered by | covered by | related | voting | Ciaim | dues. | | verincation | |
| | | claim | [Amount m Ks.] | aumitteu | Ciaiiii | security | guarantee | party? | share in | | that may | | | |
| | | Claim | | | | interest | guarantee | party. | CoC | | be set- | | | |
| | | | | | | merese | | | COC | | off | | | |
| | | | | | | | | | | | ٠ | | | |
| | | | | | | | | | | | | | | |
| - | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | *After assignment of debt by |
| | | | | | | | | | | | | | | assignor, Vaish Cooperative Adarsh |
| | Mudraksh Investfin Pvt | | | | | | | | | | | | | Bank ltd to the assignee, Mudraksh |
| | Ltd* | 03-10-2022 | 387530354.7 | 385702189.7 | Unsecured | NΑ | NA | No | 26.79% | 0 | 0 | 1828165 | 0 | Investfin Pvt Ltd. |
| | Dr. Vinod Garg | 04-10-2022 | | | | | NA | No | 1.65% | 0 | 0 | 31129548.17 | 0 | mresem i ve iku: |
| | Sanjay Bhardwaj | 04-10-2022 | | | Unsecured | | NA | No | 0 | 0 | 0 | 11363000 | 0 | |
| | Exert Buildcon Pvt Ltd. | 20-02-2023 | | | Unsecured | | NA | No | 0 | 0 | 0 | 161175000 | 0 | |
| 5 | Kotak Mahindra Bank Ltd | 14-07-2023 | 295185174.2 | | | | NA | No | 20.50% | 0 | 0 | 0 | 0 | |
| 6 | Rajini Dhar | 06-11-2022 | 2027598 | 0 | Unsecured | NA | NA | No | 0 | 0 | 0 | 2027598 | | |
| | | | | | | 1 | | | | | | | | Claim received by the RP after |
| | | | | | | | 1 | | | | | | | 90days of iCD and no reason of |
| | | | | | | | 1 | | | | | | | delay and supporting documents |
| | | | | | | | 1 | | | | | | | has been received to substantiate |
| | | | | | | | 1 | | | | | | | the claim. However, the same |
| | | | | | | | 1 | | | | | | | amount stands in the financials of |
| | | | | | | | 1 | | | | | | | the CD under the head other |
| 7 | KWI | 14-12-2023 | | | Unsecured | NA | NA | Yes | 0 | 214386995 | 0 | | 0 | current liabilities. |
| | Total | | 1126488148 | 704577842.2 | | 1 | 1 | 1 | 48.94% | 214386995 | 0 | 207523311.2 | 0 | l |